- (a) whether the annual reports regarding the administration of Scheduled Areas of Part 'B' States have been submitted to the President by various Rajpramukhs or not;
- (b) whether any recommendation has been made about the inclusion of Bhomat' into Scheduled Area which is the most backward culturally and economically in whole of Rajasthan; and
- (c) whether Government propose its inclusion in the Scheduled Areas?

The Minister of Home Affairs and States (Dr. Katju): (a) So far only the Rajpramukh of Madhya Bharat has submitted his annual report.

- (b) Yes.
- (c) Government have decided not to make any alterations in the Scheduled areas until the Backward Classes Commission has gone into such questions.

#### KANDLA PORT

- \*1618. Shri Achuthan: Will the Minister of Transport be pleased to state:
- (a) the estimated cost for the construction of Kandla Port and the number of officers employed there drawing more than Rs. 200 per mensem;
- (b) when the work was begun and the progress made so far;
- (c) how this number (officers) compares with the number employed at Cochin at its construction stage;
- (d) how many officers are now in Cochin Port of the above grade;
- (e) which is the firm entrusted with the construction of the Kandla Port and the special reasons for such entrustment; and
- (f) which firm constructed the Cochin Port?
- The Minister of Railways and Transport (Shri L. B. Shastri): (a) The estimated cost of the Kandla port project is Rs. 12.95 crores. 58 posts carrying a scale with a minimum of Rs. 200 and above have been sanctioned so far.
- (b) The project is in three parts. The first part consists of preliminaries such as marine, land, aerial and health surveys, soil tests, boring tests, etc. Work on these was commenced in september 1949 and has been completed. The second part consists of roads, bridges, railway lines, office buildings, staff colony, water and power distribution. Work on these is

- under way. The third part relates to the main harbour works consisting of the wharf, transit sheds, warehouses, floating dry-dock, passenger jetty, oil jetty and bunder for lighters and country craft. Tenders for the design and execution of these works have been received and considered. It is hoped that the contract for the execution of the works will be finalised shortly.
- (c) 40 officers drawing above Rs. 200 p.m. were employed at Cochin port during its construction stage.
  - (d) 47
- (e) As already stated, the matter is under consideration.
- (f) The construction works of Cochin port were executed departmentally in four stages spread over twenty years but the plans and designs were vetted at every stage by an expert committee in London, composed of members drawn from three firms of Consulting Engineers in London.

COMMITTEE TO ENQUIRE INTO SERVICE CONDITIONS OF P. & T. EMPLOYEES

- \*1619. Shri H. N. Mukerjee: Will the Minister of Communications be pleased to state:
- (a) whether an expert committee was constituted in 1948 to inquire into the service conditions of postal and telegraph employees; and
- (b) if so, whether any action has been taken on the recommendations of the Committee?

# The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) Orders on some of the recommendations were issued in 1950; the rest are under the consideration of Government and a decision will be reached shortly thereon.

## KANCHRAPARA RAILWAY WORKSHOPS

- \*1620. Shri H. N. Mukerjee: Will the Minister of Railways be pleased to state whether it is a fact that the Kanchrapara railway workshops are to be dismantled and shifted to a site in Uttar Pradesh?
- The Minister of Railways and Transport (Shri L. B. Shastri): No.

PRODUCTION OF SUGAR IN HYDERABAD

- \*1621. Shri Telkikar: Will the Minister of Food and Agriculture be pleased to state:
- (a) the total contribution of sugar by Shakkar Nagar (Bodhan) sugar factories in Hyderabad State to the

total production of sugar in India (in terms of tons and percentage);

- (b) whether it is a fact that the increased production of sugar has adversely affected the Gur producers in the State; and
- (c) if so, whether Government propose the permission of export of large quantities of sugar and gur, from the State?

The Minister of Food and Agriculture (Shri Kidwai): (a) In 1951-52 38.497 tons or about 2-6 per cent. of total production in India.

- (b) As the actual production figures of gur in Hyderabad State during 1951-52 are not yet available it is difficult to assess the effect of increase in the production of sugar on the production of gur.
- (c) No export quota for sugar has been fixed from the Hyderabad factories. The export quota for gur has not been fixed on a territorial basis.

#### FOOD SITUATION IN BIHAR

- \*1622. Shri R. N. Singh: Will the Minister of Food and Agriculture be pleased to state:
- (a) what is the latest report of the food situation in Bihar;
- (b) what was the stock of foodgrain in the custody of the Government of Bihar on 31st May, 1952 and the average monthly off-take from the stock; and
- (c) what is the Bihar Demand of foodgrain and also the quota of the foodgrain allotted thereto by the Centre for the coming six months?

The Minister of Food and Agriculture (Shri Kidwai): (a) According to the latest report of the State Government, the food situation in Bihar is satisfactory.

- (b) On 30th May, 1952, the Government of Bihar had 1,25,747 tons of foodgrains in stock. The present monthly off-take from Government stocks is 11,700 tons.
- (c) The State Government estimated in November, 1951 that their deficit for 1952 would be 693,500 tons. Later in February, 1952 the estimate was reduced to 560,000 tons but their demand for the first 8 months of the year has only been 30,000 tons which has been supplied. The Bihar Government's requirements for the rest of the year will be met in full by the Government of India.

## श्रेणी ४ के कर्मचारी

\*१६२३. श्री आर० एस० तिवारी: क्या गृहकार्य मंत्री यह बतलाने की कृपा करेंगे कि क्या कोई ऐसा नियम है जिस के अनुसार सरकार श्रेणी ४ के कर्मचारियों को भर्ती करती हैं?

The Minister of Home Affairs and States (Dr. Katju): Recruitment of class IV servants is done through the Directorate General, Resettlement and Employment Exchanges. Recently Middle School standard has been prescribed as the minimum educational qualification for recruitment of certain categories of Class IV servants (peons and above). The normal age limits prescribed for entry into Government service apply to class IV servants as well.

#### U. P. S. C. COMMISSION

\*1624. Shri Jhulan Sinha: Will the Minister of Home Affairs be pleased to state whether the U.P.S.C. has submitted as required under Article 323 of the Constitution its report for the year 1951-52 for being placed before the two Houses of Parliament?

The Minister of Home Affairs and States (Dr. Katju): The report has not yet been received. It is understood to be under preparation.

## गांवों के लिये टेलीफोन

- \*१६२५. श्री आर० एस० तिवारी:
  (क) क्या संचरण मंत्री यह बतलाने की
  कृपा करेंगे कि टेलीफ़ोन तथा तार
  व्यवस्था से प्रति वर्ष कितनी आय होती है
  तथा इन में से प्रत्येक पर कितना व्यय होता
  है?
- (स) जिस प्रकार ग्रामों में तार देने की सुविधायें दे दी गई हैं, क्या उसी प्रकार टेलीफ़ोन की भी व्यवस्था कर दी गई है?
- (ग) क्या ग्रामों में टेलीफ़ोन लगाने की कोई योजना है ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The income derived from the telephone and telegraph services and the expenditure